## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

## LOK SABHA UNSTARRED QUESTION NO. 588

(TO BE ANSWERED ON 27.04.2016)

## SHARING COMPETITIVE EXAM SCORES WITH PRIVATE SECTOR

588. SHRI VINAYAK BHAURAO RAUT: SHRI RAHUL SHEWALE:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has decided to share the scores obtained in recruitment examination conducted by the Government and PSUs with the private sector companies to help them hire matching talent as reported in the media;
- (b) if so, the details thereof and the reason behind this decision; and
- (c) the time by which the final decision is likely to be taken in this regard?

## **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister & Office. (DR. JITENDRA SINGH)

(a) to (c): The Government has approved the policy for public disclosure of scores and ranking of the candidates who appear for recruitment examinations conducted by various public recruitment agencies for the benefit of employers in the public and private sector seeking qualified candidates through a portal.

The Union Public Service Commission (UPSC) has given some observations in this regard that have been communicated to the concerned authorities.

\*\*\*\*